

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Government is aware of press reports about spurious ghee. Adulteration in food products is dealt with under the Prevention of Food Adulteration Act and the Rules made thereunder, Implementation of the Act is the responsibility of States/UT Governments. Ministry of Health and Family Welfare has already reiterated among the States for strict compliance of the provisions of Prevention of Food Adulteration Rules. However, no specific incidence has been brought to the notice of the Government.

(c) The Food Safety and Standard Authority of India has informed that no study on long term effects of spurious ghee has been undertaken by the Indian Council of Medical Research.

(d) Sale of ghee which contains any added matter not exclusively derived from milk fat is prohibited and violation of the provisions of the PFA Act/Rules attracts legal action and penalties, including imprisonment.

Emergency rural health transportation services

1567. SHRI SANJAY RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether absence of dependable transportation facilities act as a serious hindrance in the utilization of healthcare services by the rural poor in the country;

(b) if so, the details thereof;

(c) the details of the funds allocated under the National Rural Health Mission for undertaking various emergency health transportation facilities during each of the last three years, State-wise; and

(d) the steps being taken by Government to enhance rural emergency health transportation services in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

(b) Does not arise.

(c) State-wise Statements showing funds approved under Mission Flexible Pool under NRHM during the year 2006-07, 2007-08 and 2008-09 for Ambulance Services is given in the enclosed Statement (See below).

(d) Under NRHM funds are released to State/UT Governments for ambulance services and other emergency response mechanism. In some cases, State Governments have preferred to operate ambulance services run by their own facilities. In other cases, the State Governments have chosen to provide emergency response services through Public Private Partnership route. In both the cases, funds have been released to State Governments as per their requests under the NRHM.

Statement

Funds approved under Mission Flexible Pool (2008-09)

(Amount in Lakhs)

S.No.	State/UT	Amount Approved
1	Bihar	8.40
2	Jammu & Kashmir	1000.00
3	Madhya Pradesh	3826.34
4	Rajasthan	2500.00
5	Uttar Pradesh	1843.81
6	Uttarakhand	1000.00
7	Andhra Pradesh	10000.00
8	Gujarat	4006.24
9	Karnataka	679.00
10	Kerala	1147.67
11	Maharashtra	610.50
12	Tamil Nadu	954.97
13	Assam	5045.00
14	Arunachal Pradesh	90.00
15	Manipur	61.20
16	Meghalaya	82.20
17	Mizoram	182.40
18	Nagaland	119.00
19	Sikkim	201.01
20	Tripura	97.80
21	Daman & Diu	48.23
	TOTAL :	33503.77

2006-07

(Amount in Lakhs)

S.No.	State/UT	Amount Approved
1	2	3
1	Madhya Pradesh	588.00
2	Rajasthan	500.00
3	Assam	750.00

1	2	3
4	Arunachal Pradesh	240.00
5	Manipur	54.00
6	Nagaland	35.00
7	Meghalaya	90.00
8	Andhra Pradesh	1000.00
TOTAL :		3257.00

2007-08

S.No.	State/UT	Amount Approved
1	Bihar	1000.00
2	Madhya Pradesh	1040.00
3	Uttar Pradesh	4740.00
4	Jammu & Kashmir	400.00
5	Gujarat	319.00
6	Goa	48.00
7	Assam	1000.00
8	Sikkim	72.00
9	Mizoram	90.00
10	Tripura	97.08
TOTAL :		8806.24

Closure/merger of National Board of Examination with MCI

†1568. SHRI PRABHAT JHA:

SHRI BHAGAT SINGH KOSHYARI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is a huge difference between the result of exams conducted by National Board of Exam (NBE) and Medical Council of India (MCI);

(b) if so, the details regarding result of examinations conducted during the last five years;

(c) whether Government is considering to close NBE or merge it with MCI in view of pass percentage being less of examination results of NBE;

(d) if so, the details thereof; and

(e) if not, the steps Government proposes to take to prevent the failure of the students from being spoilt?

† Original notice of the question was received in Hindi.